

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:198

ANSWERED ON:19.11.2001

LIFTING OF WATER FROM NAGARJUNSAGAR RESERVIOR

A.P. JITHENDER REDDY

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have received any proposal from the Andhra Pradesh Government to lift 16.5 TMC of water from the foreshore of Nagarjunsagar Reservoir on the Inter-state Krishna River which requires clearance from Central Water Commission for World Bank Funding;

(b) if so, whether the project has been cleared by Central Water Commission; and

(c) if not, the reasons therefor and the time by which it is likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) to (c) The Government of Andhra Pradesh during April, 1998 had sent a project report to the Central Water Commission (CWC) which envisaged to draw 16.5 TMC of water from Nagarjunsagar reservoir on Krishna river. As it involved consumptive use of 3.30 TMC, the State Government was requested to furnish details for meeting this requirement from Nagarjunsagar project. The State Government in their reply during August 2001 has proposed to meet the requirement of 3.30 TMC of water out of the savings from evaporation losses for the Srisailem reservoir. The Integrated Working Tables of Srisailem, Nagarjunsagar Project and Prakasham Barrage received during October 2001 in CWC are under appraisal from inter-State aspects. As such, the project as of now, has not got the approval of the Central Water Commission.